

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(18) C.P.(IB)-4307-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.07.2019**

NAME OF THE PARTIES: Mr. Sanjay Hasmukhbhai Shah
V/s
M/s. Satra Property Development

SECTION: 8 OF THE INSOLVENCY & BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. This Application is under section 9 of the I&B Code. The copy of the Petition as demanded is handed over across the Bar to the Learned Counsel of the Respondent. Any Reply to be filed by the debtor by 20.08.2019, Rejoinder by 31.08.2019. Pleadings to be completed and exchanged on or before next date of hearing.
3. Adjourned to **18.09.2019**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Sd/-

SHRI CHANDRA BHAN SINGH
Member (Technical)

29.07.2019
Aah